

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI

APPLICATION No.184 of 2017

Sri Sunkara Swamy Naidu Welfare
Organisation represented by its
President Sunkara Karthik
153D, Near Gopal Nagar
Yanam – 533454.

.... Applicant

The Union of India represented by
Chief Secretary to Government of Puducherry,
Puducherry
And 12 others.

... Respondents

**OBJECTIONS FILED BY THE APPLICANT
TO THE COUNTER OF 3RD RESPONDENT
AND THE COMMITTEE REPORT DT.13.12.2021
ALONG WITH TYPED SET OF PAPERS**

M/s. S. KISHORE KUMAR
ADVOCATE
COUNSEL FOR APPLICANT
MOBILE : 9444772130
EMAIL : skishch19@gmail.com

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vs

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Dated at Chennai on this the 2nd day of March, 2022



Counsel for Applicant

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI

APPLICATION No.184 of 2017

Sri Sunkara Swamy Naidu Welfar
Organisation represented by its
President Sunkara Karthik
153D, Near Gopal Nagar
Yanam – 533454.

.... Applicant

The Union of India represented by
Chief Secretary to Government of Puducherry,
Puducherry
And 12 others.

... Respondents

**OBJECTIONS FILED BY THE APPLICANT
TO THE COUNTER OF 3RD RESPONDENT
AND THE COMMITTEE REPORT DT.13.12.2021**

1. It is respectfully submitted that the Applicant has preferred the Present OA praying for direction to the Respondents to stop illegal sand mining in the Gowthami and Vurudha Gowthami Godavari River from Yanam to Kotipalli Village, Andhra Pradesh, its tributaries, rivulets and channels, river mouth and estuary in the Yanam Region of the Union Territory of Puducherry.
2. It is respectfully submitted that the Applicant denies all the averments, allegations and statements contained in the Counter Affidavit filed by the 3rd Respondent dated 13.12.2021 as exceptionally false, absolute frivolous and without any iota of truth excepting those specifically admitted herein, whereas the fact remains as follows;
 - a) The second counter affidavit filed by the 3rd Respondent is barred by law as the 3rd Respondent has not sought leave of this Hon'ble Tribunal to file the second counter affidavit. Also, the averments in the second counter affidavit are contradictory to the averments pleaded in the first counter affidavit dated 18.10.2019 and the Respondent could not take different views in their pleadings.
 - b) The entire pleadings of the 3rd respondent in their second counter affidavit is based on G.O. No.17 dated 20.11.2020 issuing guidelines for collection/removal of sand bars by Traditional community in Yanam and based



on permission given by 7th Respondent by letter No.AB/A5/7 REV dated 31.01.2020, who is also the River Conservator for Godavari River. However, The geo-coordinates mentioned in the permission granted by 7th Respondent does not match with the geo-coordinates of the area for which report is given by the Department of Ocean Engineering, IIT, Madras. As a matter of fact, the permission was granted by 7th Respondent only on the request of 3rd Respondent for sand excavation in yanam region for construction purpose, however the 3rd Respondent has stated in the counter that the mining is being conducted for removing of sand bars for navigation of boats and for livelihood of the local fisherman.

- c) The action of 3rd Respondent getting technical opinion from the Department of Ocean Engineering, IIT, Madras with false and fake geo co-ordinates in the said area for mining of sand will only favour the illegal sand excavating persons/ sand mafia.
- d) It is most respectfully submitted that the sand mafia has tailor made boats for illegal sand mining and this Applicant has made repeated complaints to the authorities, but the same has been not acted upon.
- e) The report of the Jawaharlal Nehru Technical University, Kakinadu, which is a Central University, would prove that the depth of river is sufficient for movement of mechanised and non-mechanised boats, as non-mechanised boats/catamarans can traverse with water of 3 feet depth and mechanised boats needs only 4 feet depth of water and hence, instream mining by local fisherman for ingress and egress of boats is denied as false and only the local sand mafia under the guise of local fisherman is illegally mining sand in the yanam area of Godavari River. The seizure of 30 tons of illegally mined sand along with one tipper lorry and two tractors on 31.07.2021 based on the complaint of this Applicant would demonstrate that large scale illegal mining of sand is going on in Yanam Region.
- f) The 3rd Respondent has no jurisdiction as per the Madras River Conservancy Act 1884 and as such, Government of Puducherry could not give any permission or licence to excavate sand from river or river bed apart from areas approved by 7th Respondent. As a matter of fact, the tourist amenities under the Swadesh Darshan Scheme of Ministry of Tourism, Government of India built by Yanam Administration without getting prior approval and environmental clearance in the island five situated in the area for which

technical opinion was got by the 3rd Respondent from IIT, Madras was completely damaged in the flood in year 2018 and caused damage worth of Rs.250 crores to the Government of Andhra Pradesh and as such Government of Andhra Pradesh has issued show cause notice to Yanam Administration and Public Works Department, Yanam seeking explanation on this regard. The said island five is of primary importance to the entire area as it acts as a barrier for fast flowing flood during rainy season and reduces the speed of water while crossing it and permitting mining on and around the said island five would create environmental calamities in the entire adjoining areas.

- g) There is large scale instream mining in banks of Godavari River falling within 500 meters from a big bridge of 1.8 Kms length and 12 meters width constructed on the River Godavari against the stipulated rules and regulations. The said act is regularly overlooked by the Respondents which shall cause permanent damage to the bridge.
- h) New additional ramps were created at Ayyana Nagar, Farampetta, Dariyalathippa and Metacuro in Yanam Region by the sand mafia gangs in addition to the existing ramps at Kurasampeta near tidal lock and Kanakaalapeta in the overall stretch of 9 kms within the past 1 year to transport sands excavated by way of illegal instream sand mining of the Godavari River and the authorities never took any steps to close the additional ramps inspite of repeated complaints by this Applicant.

For this purpose, The Revetments on the banks of the river are removed/damaged by the Sand Mafia so as to enable them to create ramps to berth their boats for unloading of sands and the said act effects the free flow of water. This Applicant has made several complaints on the same and still now, the authorities have not acted upon the same.

- i) The report of JNTU, Kakinada and the report of survey by Royal Consultancy, Andhra Pradesh would show that the geo-coordinates of the area permitted by 7th Respondent for sand mining for construction purposes lies in land and not in river and the geo-coordinates of area permitted by 7th Respondent does not match with the geo-coordinates of area present in the report of IIT, Madras made on request of 3rd Respondent.

3. It is respectfully submitted that, with respect to the objections to the Committee Report dated 13.12.2021, the Applicant submits his objections as follows;



- a) The Joint Committee Report dated 13.12.2021 while submitting their exhaustive report on the Findings, Actions taken and Corrective measures taken by the Government of AP to stop illegal sand mining in Godavari River, the Report has not stated any findings on the illegal sand mining in the yanam region of Godavari River.
- b) The Applicant submits that the Government of Andhra Pradesh has taken steps to control the illegal sand mining in Andhra Pradesh area as stated in the Joint Committee Report. However, the sand mafia belonging to Yanam region are entering Andhra Pradesh part of the river with their boats and are conducting large scale illegal instream sand mining in the Andhra Pradesh area and are smuggling the sands excavated by them to Yanam.
- c) The Applicant submits that the Joint Committee Report has stated about the environmental compensation levied for illegal sand mining, but, as such the compensation was never collected from the violators and no penal actions were initiated against the persons involved in permanently damaging the environment.
4. Under these circumstances, it is most respectfully prayed that this Hon'ble Tribunal may be pleased to record this objection to the Counter of 3rd Respondent and the Joint Committee Report and pass such further or other orders and thus render Justice.

Dated at Chennai on this the 10th day of February 2022



Counsel for Applicant



Applicant

Note:- Unauthorized construction on Island No. 5 under
Swadesh Dhanwan scheme (MOT), GOI, PWD's 9th
Notice issued Andhra Pradesh Government.

GOVERNMENT OF ANDHRA PRADESH
WATER RESOURCES DEPARTMENT

From:
Sri.R.Mohana Rao, B.F.,
Executive Engineer
Godavari Head Works Division,
Dowlaiswaram

To
The Executive Engineer
PWD, Yanam,
Puducherry UT.

Letter No. EE/GH/MC3/ 1029^M Dt. 16-8-2018.

Sub: - Water Resources Department - I.C Dowlaiswaram - G.H Division
Constructions of PWD Department, Yanam under tourism development
program -Reg.

Ref- This Office I.r. No EE/ GH/MC3, No 540M Dt.21-05-2018.

@/@/@

In continuation of this office letter cited above, it is inform that the Chief Engineer,
DDO, Vijayawada and higher officials inspector Gowthami River from Km 8.000 to 11.000 of
flood bank During inspector, it is noticed that the right side lands in Yedurlanka, Serilanka,
Saladivaripalem and Kamini are eroded badly. The Villagers lost about 1500 Ac. Due to these
erosion and valuable Coconut gardens, Houses & amenities also merged in River Godavari. This
is mainly due to unauthorized constructions on left flank as well as in Island No.5 by the PWD
Department. As for River Conservancy Act, any constructions that obstructs free flow of the River
is not permissible without prior permission of the River Conservator. Because of Constructions
taken out by the Government of puducherry (Yanam), the public of Andhra Pradesh lost nearly
Rs.250 to Rs.300 Cr worth of properties In addition to their livelihood.

Hence, you are requested to view in this aspect seriously and do the justice to the
Andhra Pradesh on which Government of Puducherry (Yanam) depended on drinking water and
irrigation water.

Yours faithfully,
Sd/ Monanakao
Executive Engineer,
Godavari Head works Division,
Dowlaiswaram

Copy to the Superintending Engineer Irrigation Circle Dowlaiswaram for information.
Copy to the Deputy Executive Engineer Gowthami Sub- Division Dowlaiswaram for
information.

no- 329 Date- 22.18
copy forwarded to AEE/ICOBipalli bunnuram.

Executive Engineer,
Godavari Head works Division,
Dowlaiswaram
18/8

105-EG
6/9/18

**GOVERNMENT OF ANDHRA PRADESH
WATER RESOURCES DEPARTMENT**

**ISSUED UNDER
RTI ACT. 2005**

From
Sri R. Mohana Rao. B.E.,
Executive Engineer,
Godavari Head Works Division,
Dowlaiswaram.

To
The Deputy Collector,
Revenue,
Govt. of Puduchery,
YANAM.

Letter No. AB/A5/

Dt. 31-1-2020

Sir,

Sub: WRD -- Sand excavation in River Godavari under the jurisdiction of Yanam (Puducherry UT) - Proposals made by Deputy Collector (Revenue) . Yanam - Permission of River Conservator - Submitted - Reg.

Ref: Letter No. 70/D1/DCRY/2003/Vol.III/446 Dated: 21.1.2020 of Deputy Collector, Revenue, Government of Puducherry, Yanam.

!!!

In the reference cited, the Deputy Collector, Revenue, Government of Puducherry, Yanam has reported that the Yanam region is facing much difficulty in getting the sand for construction purpose. Hence, the District Collector and this office was requested by him to accord necessary permission for sand excavation in Yanam Region falling in River Godavari for getting approval from the Government of Puducherry.

As per the G.O.Ms. No. 71, Dt.04.09.2019 Rule 9-B (16) there shall not be any sand transportation to other states. In this regard it is submitted that Yanam region (Puducherry UT) lies in close proximity with East Godavari jurisdiction along the River Godavari and several Sand reaches are in operation apart from de-siltation points. In this regard previously the District Administration has addressed the Government vide Lt. No. 3518/Sand/2019 Dt. 18.11.2019 to accord permission for booking of sand requirements by residents of Yanam through APMDC website and supply sand from the nearest sand reach/stock yard and M/s. APMDC to oversee the sale of sand to construction activity in Yanam Region (Puducherry UT) in order to control illegal sand transportation.

Therefore, permission is hereby accorded to Deputy Collector, Revenue, Govt of Puduchery, Yanam towards sand excavation by manual in River bed with non mechanized boats (Gowthami River) located in ES-12 (RS No. 40/2) belongs to Yanam Region. The Deputy Collector is hereby informed that all statutory clearances like Environmental Clearance (MoEF) as per NGT orders, guidelines are in force shall be obtained. The sand excavation may be carried out in the following Geo-coordinates.

Latitude

Longitude

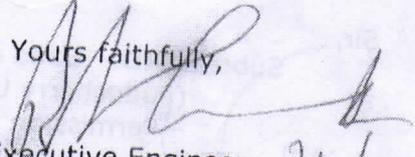
16"43"43"
16"42"39"
16"43"43"
16"43"32"

82"12"57"
82"13"0"
82"12"57"
82"12"47"

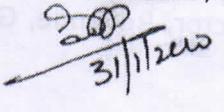
The Deputy Collector is hereby informed that the NGT norms, AP WALTA Act, River conservancy Act and other guidelines are in force and ensuing guidelines regarding sand excavation in River Godavari in the jurisdiction of Yanam Region should be followed scrupulously. The concerned authorities of Yanam are not having any rights for carrying sand excavation or sale of sand in the limits of Government of Andhra Pradesh. The

ISSUED UNDER
RTI ACT 2005

disposal of sand shall be done as per Yanam Government norms and conditions in Yanam region only.

Yours faithfully,


Executive Engineer
G.H. Division, Dowlaiswaram.


31/1/2005

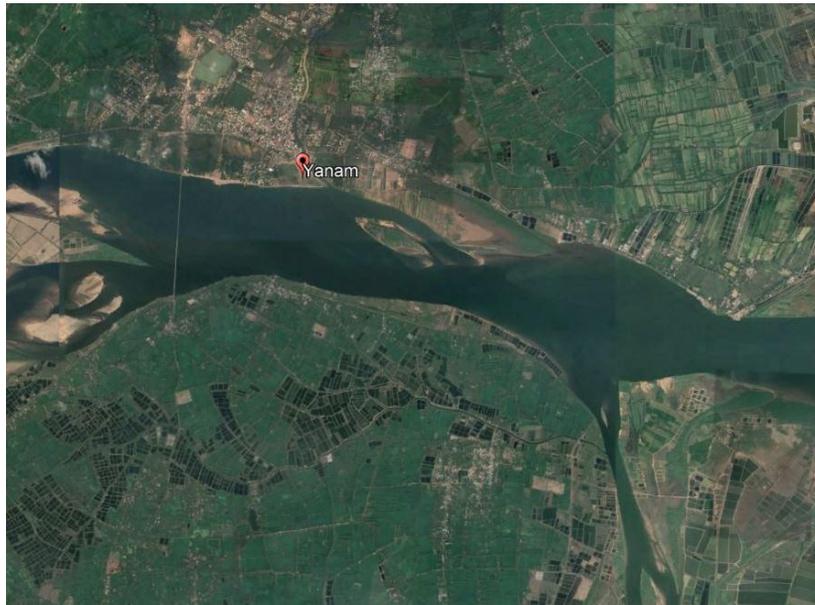
In the reference cited, the Deputy Collector, Revenue, Government of Puducherry, Yanam has reported that the Yanam region is facing much difficulty in getting the sand for construction purpose. Hence, the District Collector and the officer was requested by him to accord necessary permission for sand excavation in Yanam region falling in River Godavari for getting approval from the Government of Puducherry.

As per the G.O.Mt. No. 71, Dt. 04.09.2012 Rule 9-B (16) there shall not be any sand transportation to other states. In the report it is admitted that Yanam region (Puducherry UT) lies in close proximity with East Godavari jurisdiction along the River Godavari and several sand beaches are in operation apart from de-siltation ponds. In this regard previously the District Administration has addressed the Government vide G.O. No. 3218/Sand/2012 Dt. 18.11.2012 to accord permission for looking of sand requirements by residents of Yanam through APDC works and supply sand from the nearest sand beach/stock yard and Mr. APDC to oversee the sale of sand to construction activity in Yanam region (Puducherry UT) in order to control illegal sand transportation.

Therefore permission is hereby accorded to Deputy Collector, Revenue, Govt of Puducherry, Yanam towards sand excavation by manual in River bed with no mechanized posts (Godavari River) located in ES-12 (RS No. 4013) belongs to Yanam Region. The Deputy Collector is requested to follow the following conditions:

The Deputy Collector is hereby informed that the RTI norms, AP WATA Act River conservancy Act and other guidelines are in force and existing guidelines regarding sand excavation in River Godavari in the jurisdiction of Yanam should be followed scrupulously. The concerned authorities of Yanam are not having any rights for carrying sand excavation or sale of sand in the limits of Government of Andhra Pradesh. The

EXAMINATION AND TECHNICAL OPINION ON SAND BARS IN RIVER GODAVARI, YANAM



Client

**OFFICE OF THE DEPUTY COLLECTOR (REVENUE),
GOVERNMENT OF PUDUCHERRY, YANAM**

Consultants

Prof. S.A.Sannasiraj



**Department of Ocean Engineering
Indian Institute of Technology Madras
Chennai 600 036, India
August 2021**



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1.0 INTRODUCTION

Yanam is one of the regions in the Union Territory of Puducherry, which is 870 kms away from it. It is situated on the East Coast of the Indian Peninsula at 16 degrees 42' northern latitude, and between 82 degree 11' Eastern longitude bounded on all sides by the East Godavari District of Andhra Pradesh State.

The bed and banks of lowland rivers are composed of loose sedimentary materials which erode, transport and deposit throughout the channels. Undue and rapid sedimentation from various causes such as huge sediment flux from upstream, less flow strength due to mild slope or slack water developing in a reverse eddy at the downstream of node points or some similar hydraulic factors bank erosion, and so on results large sandbars in the lowland rivers. These have significant roles in both engineering and ecological aspects in fluvial processes, pools cause successive side-bank erosion, while sandbars are habitats for various species in rivers. Large-scale alluvial structures greatly hamper the navigational routes at low flow time. Also the presence of these bars influences bank erosion, forms anabranches, and thus, makes the channels highly unstable. Thus these are to be moved from some regions. The location of study area is shown in **Fig. 1**.



Fig.1 Location of Study area

2.0 SCOPE OF WORK

The objectives of the present study are to examine and suggest the technical opinion on removal of sandbars and the suitability of the material for construction.

3.0 LOCATION OF SAND BARS

Locations of sandbars are identified by the client and the co-ordinates are presented in Table 1 and the locations are presented in Fig.2. These locations were identified based on the traditional custom of sand removal in the corresponding location.

Table 1. Coordinates of Sand bar location

S.No	Sand bar	Sand Bar co-ordinates	
		Latitude	Longitude
1	A	16 437.9691"N	82°12 20.8567"E
2	B	16°430.0473"N	82°13 22.92223"E
3	C	16°42'51.6728"N	82°14 17.5067"E
4	D	16 43 4.2029"N	82014'1.5228"E



Fig.2 Location of Sand bars

4.0 AREA FOR THE REMOVAL OF SAND

The area for the removal of sand in the river is given by the client considering the location of sand bars. The area considered for the removal of sand is presented in **Fig.3**.



Fig.3 Area for the removal of sand

5.0 TYPES OF SAND AND TEST METHODS

Sand and gravel deposits are accumulations of the more durable rock fragments and mineral grains, which have been derived from the weathering and erosion of hard rocks mainly by glacial and river action, but also by wind. The term ‘gravel’ (“coarse aggregate”) is used to define particles between 4 and 80 mm and the term ‘sand’ (“fine aggregate”) for material that is finer than 4 mm, but coarser than 0.063 mm. The properties of gravel, and to a lesser extent sand, largely depend on the properties of the rocks from which they were derived. However, water action is an effective mechanism for wearing away weaker particles, as well as separating different size fractions. Most sand and gravel is composed of particles that are durable and rich



in silica (quartz, quartzite and flint). Other rock types, mainly limestone, may also occur in some land-won deposits including deleterious impurities such as lignite, mudstone, chalk and coal.

5.1 Standards and test methods

The key parameters for aggregates are particle size and shape, physical and mechanical properties and durability. The laboratory evaluation of construction aggregate ranges from simple and low cost to sophisticated and expensive testing.

5.1.1 Sieve Analysis

Particle Size Distribution (Grading) The particle-size distribution, or 'grading', is a fundamental property for all construction aggregates and often defines the product. Grading is usually carried out by sieve analysis. The sample is passed through a sieve stack (wet or dry) and the weight proportion retained on each sieve is determined. The cumulative percentage finer than each sieve size is plotted to produce 'grading curves'. Aggregate should be clean (free of clay, silt and dust) to ensure effective binding of cement or bitumen. Sedimentation methods may also be used to determine the grading of fines.

5.1.2 Density Testing

The bulk density of construction aggregate is expressed as the weight per unit volume for example kilograms per cubic meter (kg/m³). The bulk density can be calculated for loose and compacted aggregate, the latter simulates the density of aggregate after transportation. Measurements are carried out using calibrated containers of known volume. The density of fine aggregate can be determined using a pycnometer bottle.



6.0 SIEVE ANALYSIS - RESULTS AND OBSERVATIONS

6.1 Sieve Analysis

River sand is a type of fine sand formed by the corrosion from water current and is obtained from river streams and banks. It is generally white-grey. Unlike pit sand, the grains of river sand is smooth, rounded and of fine quality. Hence, it is used globally for a broad range of construction purposes such as plastering.

Results

Six samples were collected and the sieve analysis result for all the six samples are provided by the client which is attached in Annexure- I.

Observations

As per IS383 2016, percentage passing of sieve analysis is given below

Sl No.	IS Sieve Designation	Percentage Passing			
		Grading Zone I	Grading Zone II	Grading Zone III	Grading Zone IV
(1)	(2)	(3)	(4)	(5)	(6)
i)	10 mm	100	100	100	100
ii)	4.75 mm	90-100	90-100	90-100	95-100
iii)	2.36 mm	60-95	75-100	85-100	95-100
iv)	1.18 mm	30-70	55-90	75-100	90-100
v)	600 µm	15-34	35-59	60-79	80-100
vi)	300 µm	5-20	8-30	12-40	15-50
vii)	150 µm	0-10	0-10	0-10	0-15

NOTES

1 For crushed stone sands, the permissible limit on 150 µm IS Sieve is increased to 20 percent. This does not affect the 5 percent allowance permitted in 6.3 applying to other sieve sizes.

2 Fine aggregate complying with the requirements of any grading zone in this table is suitable for concrete but the quality of concrete produced will depend upon a number of factors including proportions.

3 As the fine aggregate grading becomes progressively finer, that is, from Grading Zones I to IV, the ratio of fine aggregate to coarse aggregate should be progressively reduced. The most suitable fine to coarse ratio to be used for any particular mix will, however, depend upon the actual grading, particle shape and surface texture of both fine and coarse aggregates.

4 It is recommended that fine aggregate conforming to Grading Zone IV should not be used in reinforced concrete unless tests have been made to ascertain the suitability of proposed mix proportions.



From IS 383-2016, all the sand samples sieve results are under the grading zone -II. Hence the sand is suitable for construction.

6.2 Fineness Modulus of Sand

Fineness modulus of sand (fine aggregate) is an index number which represents the mean size of the particles in sand. It is calculated by performing sieve analysis with standard sieves. The cumulative percentage retained on each sieve is added and subtracted by 100 gives the value of fineness modulus. Fine aggregate means the aggregate which passes through 4.75mm sieve. To find the fineness modulus of fine aggregate we need sieve sizes of 4.75mm, 2.36mm, 1.18mm, 0.6mm, 0.3mm and 0.15mm. Fineness modulus of finer aggregate is lower than fineness modulus of coarse aggregate.

Results

Six samples were collected and the sieve analysis result for all the six samples are provided by the client which is attached in Annexure- I.

Observations

As per IS1542 1992, The fineness modulus of sand shall be not less than 1.4 in case of crushed stone sands and crushed gravel sands and not less than 1.5 in case of naturally occurring sands.

From the above observation, the all-sand samples are having fineness modulus greater than 1.5. Hence it is suitable for the construction.

6.3 Silt Content

Silt content is a fine material which is less than 150 micron. It is unstable in the presence of water. If we use silty sand for bonding, it will reduce the strength and cause rework.

Results

Six samples were collected and the sieve analysis result for all the six samples are provided by the client which is attached in Annexure- I.

Observations

As per IS1542 1992, the limits of deleterious material is given below



4.3 Limits of Deleterious Materials

Unless found satisfactory as a result of further tests as may be specified by the engineer or architect, or unless evidence of such performance is offered which is satisfactory to him, the maximum quantities of clay, fine silt, fine dust and organic impurities in the sand shall not exceed the following limits:

- | | |
|--|--|
| a) Clay, silt and dust
[determined in
accordance with
IS 2386 (Part 2) :
1963] | Not more than 5
percent by weight |
| b) Organic impurities
[determined in
accordance with
IS 2386 (Part 2) :
1963] | Colour of liquid
below that indicated
by comparison with
the standard solution
specified in 6.2.2 of
IS 2336 (Part 2) :
1963 |

NOTE — In particular cases crushed stone sand with even higher proportions of fine dust than specified above, may be satisfactory and the limit so permitted may be subject to the agreement between the supplier and the purchaser.

As per IS 1542 1992 the silt content in the tested sample is less than 5% of weight of the sample and hence it is suitable for the construction.

6.4 Bulking of Sand and moisture content

Bulking in sand occurs when dry sand interacts with the atmospheric moisture. Presence of moisture content forms a thin layer around sand particles. This layer generates the force which makes particles to move aside to each other. This results in the increase of the volume of sand.

Excessive presence of moisture content in the sand makes concrete to less durable and loses its strength. Remember, excessive presence of moisture content increase the workability of concrete but loses its strength. The extent of sand bulking depends on the grading of sand. Finer Sand possesses more bulking than the medium and coarse sand. Thus, Bulking in the sand is high for fine sand and low for coarse sand. An increase of bulking in sand effects concrete mix and results in harsh behaviour while placing.



Results

Six samples were collected and the sieve analysis result for all the six samples are provided by the client which is attached in Annexure- I.

Observations

As per IS2386-3, (Bulking in Sand) Presence of 4% of moisture content in sand increases 25% of its volume.

As per 383-2016 Moisture content less than 5% should be preferred for construction purposes which is shown below

Table 3 Additional Requirements for all Manufactured Aggregates (Clause 5.7)		
Sl No. (1)	Characteristic (2)	Requirement (3)
i)	Total alkali content as Na ₂ O equivalent, percent, <i>Max</i>	0.3
ii)	Total sulphate content as SO ₃ , percent, <i>Max</i>	0.5
iii)	Acid soluble chloride content, percent, <i>Max</i>	0.04
iv)	Water absorption, percent, <i>Max</i>	5 (see Note 1)
v)	Specific gravity	2.1 to 3.2 (see Notes 2 and 3)

NOTES

1 For recycled concrete aggregate and recycled aggregate, higher water absorption up to 10 percent may be permitted subject to pre-wetting (saturation) of aggregates before batching and mixing.

2 The limits are intended for use of aggregate in normal weight concrete.

3 Copper slag having higher specific gravity (up to 3.8) shall be permitted for part replacement of aggregates in accordance with 4.2.1, such that the average specific gravity of the fine aggregate is not more than 3.2.

As per IS 383 2016, the water absorption percent in the tested samples is less than 5% and hence it is suitable for the construction.



7.0 CHEMICAL COMPONENT – RESULTS AND OBSERVATIONS

Results

Six samples were collected and the chemical component result for all the six samples are provided by the client which is attached in Annexure- II.

Observations

As per Specifications 91 - 92 CPWD MANNUAL (Volume II Mortars), the chemical requirements are stated as below

CHEMICAL REQUIREMENTS (Clause 3.1.7 & 3.1.7.1)		
Sl. No. (1)	CHARACTERISTIC (2)	REQUIREMENT (3)
i)	Silicon dioxide (SiO ₂) plus aluminium oxide (Al ₂ O ₃) plus iron oxide (Fe ₂ O ₃) percent by mass, Min	70.0
ii)	Silicon dioxide (SiO ₂) percent by mass, Min	35.0
iii)	Magnesium oxide (MGO), percent by mass, Max	5.0
iv)	Total sulphur as sulphur trioxide (So ₃), percent by mass, Max	2.75
v)	Available alkalis as sodium oxide (Na ₂ O) percent by mass, Max (see Note 1)	1.50
vi)	Loss of ignition, percent by mass, Max	12.0
NOTE 1 Applicable only when reactive aggregates are used in concrete and are specially requested by the purchaser.		
NOTE 2 For determination of available alkalis IS:4032-1985 'Method of chemical analysis of hydraulic cement' shall be referred to.		

As per Specifications 91 - 92 CPWD Manual (Volume II Mortars) the above percentage of chemical components in the tested sample is ok and hence it is suitable for the construction.

8.0 REMOVABLE QUANTITY OF SAND

The area of the sand bar and assessment of removable sand from the sand bar as identified in the location is been given by the client which is presented in the **Table 2.**



Table 2 Removable quantity of sand

Sand bar No.	Length of the sand bar in meter	Width of the sand bar in meter	Area in Acres (Ac)	Area in Hectare (Ha)	Column Depth of Sand bar in meter	Approximate removable Quantity of sand in MT (M3 = 1.75 MT)
A	200	300	14.83	6.00	2.00+	2,10,000-00
B	200	500	24.71	10.00	2.00	3,50,000-00
C	600	150	22.24	9.00	2.00	3,15,000-00
D	100	100	2.47	1.00	2.00	35,000-00
					Total	9,10,000 -00 MT

It was noted that the proposal is to remove 15cm depth of sand bar to be dredged at a given time.

9.0 RECOMMENDATIONS

1. From the sieve analysis and chemical component results provided, the sand from the river is found to be suitable for the construction for concrete casting.
2. The proposal for sand removal with a maximum of 15cm depth at the specified sandbar location has been made based on the historical experience of reformation of sand bar seasonally. As hydrodynamic modeling study has not been carried out and river topography of the location is not available, it is difficult to predict the exact scenario. But considering the present condition and the request from the client, it is accepted to dredge the sand from the sand bars with the specified thickness. It is strongly recommended to monitor the river topography in the entire region of sand removal zone at a constant interval matching with the dredging frequency. Both pre- and post-dredging survey of river topography is required. With the continuous monitoring of the river bed, the natural retrieval of dredged spoil can be assessed after the first year. Based on the assessment of the retrieval rate, the sand removal on the second year onwards may be planned.

Prof. S.A.SANNASIRAJ



ANNEXURE I



Grams: ENGCOL email: head18civil@gmail.com Phone : 2351664
INDUSTRIAL CONSULTANCY SERVICES
 UNIVERSITY COLLEGE OF ENGINEERING KAKINADA
 Jawaharlal Nehru Technological University Kakinada
 KAKINADA – 533 003 A.P. INDIA

Ref: : UCEK/JNTUK/CE/ICS/SM / 313 /2020-21 Date : 15.12.2020.

ICS

From :

Dr.B. Balakrishna,
 B.Tech., M.Tech., FIE., MISTE., Ph.D.
 Professor of Mechanical Engineering &
 Principal & Chief Co-ordinator, ICS.

To

Er. Dara SubbaRaju,
 Executive Engineer,
 Yanam Division

Sir,

Sub: Testing of Fine aggregate

Ref: Your Lr. No:795/PW/EE/DB/YNM/(Sand Mine)/2020-21 Dated . 11.12.2020.

Name of the Work: : PW –YNM – Submission of sand samples collected from Gowthami Godavari
 River bed in Yanam region for testing

With reference to your letter cited (Sand) the test results on the fine aggregate are herewith
 furnished.

TEST RESULTS

1. Sieve Analysis: (FA (Sand))

sample -1

Sl.No.	I.S. Sieve No.	Cumulative Percentage Retained	Percentage Passing	FM
1.	10 mm	--	100	
2.	No. 480 (4.75mm)	1.0	99.0	
3.	No. 240 (2.36mm)	9.5	90.5	
4.	No.120 (1.18mm)	25.5	74.5	2.64
5.	No. 60 (600microns)	50.0	50.0	
6.	No. 30 (300microns)	82.0	18.0	
7.	No.15(150microns)	95.5	4.5	

2. Silt content : 0.7%

3. Bulking of sand : 17% @ 5% moisture content

4.Sand sample – 1 is suitable for construction

[Signature]
 Principal & Chief Co-ordinator
 Industrial Consultancy Services
 University College of Engineering
 JNTUK, KAKINADA (AP)

Grams: ENGCOL

email: head18civil@gmail.com

Phone : 2351664



INDUSTRIAL CONSULTANCY SERVICES

UNIVERSITY COLLEGE OF ENGINEERING KAKINADA

Jawaharlal Nehru Technological University Kakinada

KAKINADA – 533 003 A.P. INDIA

Ref : : UCEK/JNTUK/CE/ICS/SM / 313 /2020-21

Date : 15.12.2020.

ICS

From :

Dr.B. Balakrishna,

B.Tech., M.Tech., F.I.E., MISTE., Ph.D.

Professor of Mechanical Engineering &
Principal & Chief Co-ordinator, ICS.

Sir,

Sub: Testing of Fine aggregate

To

Er. Dara SubbaRaju,
Executive Engineer,
Yanam Division

Ref: Your Lr. No:795/PW/EE/DB/YNM/(Sand Mine)/2020-21

Dated . 11.12.2020.

Name of the Work: : PW –YNM – Submission of sand samples collected from Gowthami Godavari
River bed in Yanam region for testingWith reference to your letter cited (Sand) the test results on the fine aggregate are herewith
furnished.

TEST RESULTS

1. Seive Analysis: (FA (Sand))

sample -2

Sl.No.	I.S. Seive No.	Cumulative Percentage Retained	Percentage Passing	FM
1.	10 mm	--	100	
2.	No. 480 (4.75mm)	0.5	99.5	
3.	No. 240 (2.36mm)	8.0	92.0	
4.	No.120 (1.18mm)	21.0	79.0	2.57
5.	No. 60 (600microns)	47.0	53.0	
6.	No. 30 (300microns)	84.0	16.0	
7.	No.15(150microns)	97.0	3.0	

2. Silt content : 0.5%

3. Bulking of sand : 17% @ 5% moisture content

4.Sand sample – 2 is suitable for construction

Principal & Chief Co-ordinator
Industrial Consultancy Services
Principal & Chief Co-ordinator, ICS
JNTUK, KAKINADA (A.P.)



Grams: ENGCOL

email: head18civil@gmail.com

Phone : 2351664

INDUSTRIAL CONSULTANCY

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UNIVERSITY COLLEGE OF ENGINEERING KAKINADA

Jawaharlal Nehru Technological University Kakinada

KAKINADA – 533 003 A.P. INDIA

Ref : : UCEK/JNTUK/CE/ICS/SM / 313 /2020-21

Date : 15.12.2020.

ICS

From :

Dr.B. Balakrishna,

B.Tech., M.Tech., FIE., MISTE., Ph.D.

Professor of Mechanical Engineering &
Principal & Chief Co-ordinator, ICS.

Sir,

Sub: Testing of Fine aggregate

To

Er. Dara SubbaRaju,
Executive Engineer,
Yanam Division

Ref: Your Lr. No:795/PW/EE/DB/YNM/(Sand Mine)/2020-21

Dated . 11.12.2020.

Name of the Work: : PW –YNM – Submission of sand samples collected from Gowthami Godavari
River bed in Yanam region for testingWith reference to your letter cited (Sand) the test results on the fine aggregate are herewith
furnished.

TEST RESULTS

1. Seive Analysis: (FA (Sand))

sample -3

Sl.No.	I.S. Seive No.	Cumulative Percentage Retained	Percentage Passing	FM
1.	10 mm	--	100	
2.	No. 480 (4.75mm)	1.0	99.0	
3.	No. 240 (2.36mm)	10.0	90.0	
4.	No.120 (1.18mm)	23.5	76.5	
5.	No. 60 (600microns)	46.5	53.5	2.60
6.	No. 30 (300microns)	81.4	18.6	
7.	No.15(150microns)	98.0	2.0	

2. Silt content : 0.9%

3. Bulking of sand : 18% @ 5% moisture content

4.Sand sample – 3 is suitable for construction


 Principal & Chief Co-ordinator
 Principal & Chief Co-ordinator, ICS,
 University College Engg. Kakinada
 JNTUK, KAKINADA (AP)

Grams: ENGCOL

email: head18civil@gmail.com

Phone : 2351664



INDUSTRIAL CONSULTANCY SERVICES

UNIVERSITY COLLEGE OF ENGINEERING KAKINADA

Jawaharlal Nehru Technological University Kakinada

KAKINADA – 533 003 A.P. INDIA

Ref : : UCEK/JNTUK/CE/ICS/SM / 313 /2020-21

Date : 15.12.2020.

ICS

From :

Dr.B. Balakrishna,

B.Tech., M.Tech., FIE., MISTE., Ph.D.

Professor of Mechanical Engineering &
Principal & Chief Co-ordinator, ICS.

Sir,

Sub: Testing of Fine aggregate

To

Er. Dara SubbaRaju,
Executive Engineer,
Yanam Division

Ref: Your Lr. No:795/PW/EE/DB/YNM/(Sand Mine)/2020-21

Dated . 11.12.2020.

Name of the Work: : PW –YNM – Submission of sand samples collected from Gowthami Godavari
River bed in Yanam region for testingWith reference to your letter cited (Sand) the test results on the fine aggregate are herewith
furnished.

TEST RESULTS

1. Sieve Analysis: (FA (Sand))

sample -4

Sl.No.	I.S. Sieve No.	Cumulative Percentage Retained	Percentage Passing	FM
1.	10 mm	--	100	
2.	No. 480 (4.75mm)	0.5	99.5	
3.	No. 240 (2.36mm)	10.0	90.0	
4.	No.120 (1.18mm)	24.5	75.5	2.6
5.	No. 60 (600microns)	47.5	52.5	
6.	No. 30 (300microns)	83.0	17.0	
7.	No.15(150microns)	96.0	4.0	

2. Silt content : 0.5%

3. Bulking of sand : 18% @ 5% moisture content

4.Sand sample – 4 is suitable for construction

Principal & Chief Co-ordinator
Principal & Chief Co-ordinator, ICS.
University College Engg.Kakinada
JNTUK, KAKINADA.(AP)

Grams: LNGCOL

email: head18civil@gmail.com

Phone : 2351664

INDUSTRIAL CONSULTANCY

SERVICES

UNIVERSITY COLLEGE OF ENGINEERING KAKINADA

Jawaharlal Nehru Technological University Kakinada

KAKINADA – 533 003 A.P. INDIA

Ref : : UCEK/JNTUK/CE/ICS/SM / 313 /2020-21

Date : 15.12.2020.

ICS

From :

Dr.B. Balakrishna,

B.Tech., M.Tech., FIE., MISTE., Ph.D.

Professor of Mechanical Engineering &
Principal & Chief Co-ordinator, ICS.

Sir,

Sub: Testing of Fine aggregate

To

Er. Dara SubbaRaju,
Executive Engineer,
Yanam Division

Ref: Your Lr. No:795/PW/EE/DB/YNM/(Sand Mine)/2020-21

Dated . 11.12.2020.

Name of the Work: : PW –YNM – Submission of sand samples collected from Gowthami Godavari
River bed in Yanam region for testingWith reference to your letter cited (Sand) the test results on the fine aggregate are herewith
furnished.

TEST RESULTS

1. Seive Analysis: (FA (Sand))

sample -5

Sl.No.	I.S. Seive No.	Cumulative Percentage Retained	Percentage Passing	FM
1.	10 mm	--	100	
2.	No. 480 (4.75mm)	--	100	
3.	No. 240 (2.36mm)	0.7	99.3	
4.	No.120 (1.18mm)	24.8	75.2	2.56
5.	No. 60 (600microns)	49.8	50.2	
6.	No. 30 (300microns)	83.3	16.7	
7.	No.15(150microns)	98.3	1.7	

2. Silt content : 0.8%

3. Bulking of sand : 17% @ 5% moisture content

4.Sand sample – 5 is suitable for construction


 Principal & Chief Co-ordinator
 University College of Engineering, ICS
 JNTUK, KAKINADA, (AP)

Grams: ENGCOL

email: head18civil@gmail.com

Phone : 2351664

INDUSTRIAL CONSULTANCY

SERVICES

UNIVERSITY COLLEGE OF ENGINEERING KAKINADA

Jawaharlal Nehru Technological University Kakinada

KAKINADA – 533 003 A.P. INDIA

Ref: : UCEK/JNTUK/CE/ICS/SM / 313 /2020-21

Date : 15.12.2020.

ICS

From :

Dr.B. Balakrishna,

B.Tech., M.Tech., FIE., MISTE., Ph.D.

Professor of Mechanical Engineering &
Principal & Chief Co-ordinator, ICS.

Sir,

Sub: Testing of Fine aggregate

To

Er. Dara SubbaRaju,
Executive Engineer,
Yanam Division

Ref: Your Lr. No:795/PW/EE/DB/YNM/(Sand Mine)/2020-21

Dated . 11.12.2020.

Name of the Work: : PW –YNM – Submission of sand samples collected from Gowthami Godavari
River bed in Yanam region for testingWith reference to your letter cited (Sand) the test results on the fine aggregate are herewith
furnished.

TEST RESULTS

1. Sieve Analysis: (FA (Sand))

sample -6

Sl.No.	I.S. Sieve No.	Cumulative Percentage Retained	Percentage Passing	FM
1.	10 mm	--	100	
2.	No. 480 (4.75mm)	1.0	99.0	
3.	No. 240 (2.36mm)	9.0	91.0	
4.	No.120 (1.18mm)	22.5	77.5	
5.	No. 60 (600microns)	48.5	51.5	2.65
6.	No. 30 (300microns)	85.5	14.5	
7.	No.15(150microns)	98.5	1.5	

2. Silt content : 0.6%

3. Bulking of sand : 20% @ 5% moisture content

4.Sand sample – 6 is suitable for construction


 Principal & Chief Co-ordinator, ICS,
 University College of Engineering Services,
 University College of Engineering Kakinada
 JNTUK, KAKINADA (A.P.)



ANNEXURE II

Grams: ENGCOL

email: hcejntuk@gmail.com

Phone : 2351664



INDUSTRIAL CONSULTANCY SERVICES
UNIVERSITY COLLEGE OF ENGINEERING KAKINADA
Jawaharlal Nehru Technological University Kakinada
KAKINADA – 533 003 A.P., INDIA

Ref : Job No:- UCEK/JNTUK/CE/ICS/PH/ 130 /2020-21

Date : 10-02-2021

From

Dr. B. Balakrishna,
B.Tech.,M.Tech.,FIE.,MISTE.,Ph.D.
Professor of Mechanical Engineering &
Principal & Chief Co-ordinator, ICS

To

The Executive Engineer,
Yanam Division,
Yanam.

Sir,

Sub: JNTU College of Engineering, Kakinada – ICS – Analysis of Sand Sample collected and supplied by PW - YNM - Submission of Sand Samples collected from Gowthami Godavari river bed in Yanam region for testing.

Ref:YourletterNo:1068/PW/EE/DB/YNM/(Sand Mine)/2020-21., dated04.02.2021

Herewith are given the Test Results of Analysis of Sand Sample collected and supplied by you for analysis to the Environmental Engineering Laboratory of this College.

The bill for testing charges is also enclosed.

S.No.	Parameter	Sample -1	Sample - 2	Sample - 3
1.	Silica / Quartz as SiO ₂	79.5	78.6	79.8
2.	Aluminate as Al ₂ O ₃	13.8	12.5	12.8
3.	Ferrite as Fe ₂ O ₃	1.85	1.70	1.50
4.	Cao	0.85	0.75	0.85
5.	Sodium Oxides as Na ₂ O	1.50	1.65	1.50
6.	Loss of Ignition (LOI)	0.31	0.25	0.30

S.No.	Parameter	Sample -4	Sample - 5	Sample - 6
1.	Silica / Quartz as SiO ₂	79.0	79.5	79.0
2.	Aluminate as Al ₂ O ₃	12.5	13.5	12.5
3.	Ferrite as Fe ₂ O ₃	1.65	1.70	1.70
4.	Cao	0.80	0.75	0.80
5.	Sodium Oxides as Na ₂ O	1.50	1.40	1.65
6.	Loss of Ignition (LOI)	0.25	0.30	0.30

Thank You

Encl: 1) Test results
2) Bill

Yours faithfully,

Principal
Chief Coordinator ICS

Principal & Chief Coordinator
Industrial Consultancy Services
University College Engg. Kakinada
JNTUK, KAKINADA. (AP)

గోవలంకలో తవ్వకాలు.. యానాంలో అమ్మకాలు

యానాం, స్వామిపేట: ఆంధ్రలో ఇసుకకు ఉన్న గిరాకీని యానాంలోని కొందరు ఆక్రమ వ్యాపారులు సొమ్ము చేసుకుంటున్నారు. కంప్యూటర్ల ద్వారా దరఖాస్తులు, ఇతరత్రా ప్రమాణనం లేకుండా ఫోన్ కొడితే సరకు వచ్చిపడుతుండడంతో ఆరు లారీలు, మూడు టిప్పర్ల లెక్కన ఇసుక ఆక్రమ వ్యాపారం సాగుతోంది. తాళ్లరేవు మండలం గోవలంక పరిసరాల్లో ఇసుక తవ్వింది కనకాలపేట ఏటిగట్టు మార్గంలోని సైవేటు వ్యవస్థల పొలాల్లో మేటలు వేసి, పొద్దుపోయిన తర్వాత లారీలు, ట్రాక్టర్లు, టిప్పర్లతో ఇతర ప్రాంతాలకు రవాణా చేస్తున్నారు. కురసాంపేట ర్యాంపు లోనూ మరో బ్యాచ్ ఈ ఆక్రమ వ్యాపారం సాగిస్తోంది. యానాం పరిధిలో ఇసుక ఉన్నా తవ్వకాలకు ప్రభుత్వం ఆనుమతి ఇవ్వకపోవడం ఆదికారికంగా ఇక్కడ ఇసుక వ్యాపారానికి ఆనుమతులు లేవు. అయినా వ్యాపారులు నిబంధనలను లెక్క చేయ

ఇప్పారాజ్యంగా ఇసుక అక్రమ వ్యాపారం

కుండా, సంబంధితలకు ముడుపులు ముట్టజెప్పి ఇప్పాసుసారంగా ఇసుక తరలిస్తున్నారు. పగలు ఇసుక తెచ్చి గుట్టలు వేయడం, రాత్రి తెల్లవారై వాహనాలపై తరలించడం షరా మామూలుగా మారింది. టీఎంసీ బాలయోగి వారది తర్వాత కనకాలపేట వరకు పలువురు సైవేటు వ్యవస్థలు గోదావరి కోతకు గురి కాకుండా నిర్మించిన రక్షణగట్టును ద్వంసం చేసి ఇసుక రవాణా కోసం ర్యాంపులు నిర్మించారు. ఈ వ్యవహారమంతా బాహాటంగా సాగుతున్నా పిర్యాయు చేస్తే తప్ప ఏఒక్క ఆదికారి పట్టించుకోరు. కనకాలపేట పుష్కరసాగింపు మట్లం నదిలోకి నిర్మించిన గ్రోయిన్ వరకు మట్టి వేసి ర్యాంపు ఏర్పాటు చేసి పడల సంఖ్యలో లారీల్లో ఇసుక తరలిస్తున్నారు.



కనకాలపేట పుష్కరసాగింపు చేర్చి నిర్మించిన ర్యాంపు

దీనిపై పరిపాలనాధికారి అమన్శర్మ వద్ద ప్రస్తావించగా ఎవరైనా ఇసుక ఆక్రమ రవాణాకు పాల్పడితే కేసులు వేస్తామన్నారు. ప్రభుత్వ పరంగా యానాంలో ప్రజలకు ఇసుక సరఫరా కోసం గట్టిగా ప్రయత్నిస్తున్నామని, మద్రాస్ బజట్ నిపుణుడు వచ్చి నివేదిక ఇచ్చాక తగిన నిర్ణయం తీసుకుంటామన్నారు.

True Translation of Telugu SAKSHI Daily News Paper, dated 04.08.2021

Excavation on Govalanka.. Sale in Yanam

Without caring anyone illegal sand business

Yanam: New Today :- The Demand of sand in Andhraprades the Yanam sand mafia use to do illegal sand business. Without any online computer registration for sand as if Andhrapradesh, simple with a phone call the sand can booked in Yanam, the business in full form with 6 Lorries 3 Tippers. In Thallarevu Mandal surrounding Govalanka the sand was mined and made Reaches at Kanakalpet Fields at near Flood bank Road and during night times the sand was transported with Lorries and Tippers. In Kurasampeta also these illegal Sand Mafia was carried out. Even the sand is in Yanam the Governemnt had never given any permission. But the sand mafia owners without caring the rules and orders, by bribing concern authorities, they are doing huge illegal sand business. Early morning sand heaps are stored at sand ramps and transporting during night times had become habitual. Near GMC Baloyogi Vaaradhi (bridge) some private persons at Kanakalpet had removed and Damaged the Shore Protection Revetment/Stone Apron/Groyne which is protecting the During Floods and made sand reaches, this mafia is going casually, until any complaint was filled to the concerned authorities. At Kanakalapeta Pushkar Ghat till the Gronye with mud they have prepared sand ramps for illegal sand mafia and transporting the sand with 10 numbers of Lorries. On this issues when consulted with the Regional Administrator-cum-Deputy Collector, Yanam, he stated that if any illegal sand was transported cases will be filed and to supply sand legally the Government is taking huge measures. IIT, Madras, Chennai scientist when they surveyed we will take correct decision

We request your good office to direct the Police Department to register a FIR and to take stringent action on the illegal Sand Mafia miscreants for removing Shore protection Revetment/Stone Apron/Groyne damaging the Public Property which is dangerous leads to Environment Disasters breaking PWD and please to arrange Police beat at Kanakalpeta and Kurasampeta to curb the illegal Sand Mafia and to seize the sand, tractors and boats at Kanakalpeta and Kurasampeta, Yanam, U.T of Puducherry and to stop sand mining in instream Floodplain and indiscriminate sand mining in Godavari river by Yanam people.

Thanking You, Sir

Yours Sincerely,
[Signature]
Sunkara Karthik

Date:- 04.08.2021
Place:-Yanam.

Copy to:-

1. The Chief Secretary, Puducherry.
2. The Secretary to the Government (PWD), Puducherry
3. The District Collector, Puducherry.
4. The Deputy Tahsildar, Yanam.
5. The Chief Engineer, PWD, Puducherry
6. The Executive Engineer, PWD, Yanam.
7. The Superintendent of Police, Yanam
8. The Station House officer, Yanam

Despatch
SUB-TALUK OFFICE
YANAM
04/08/2021
RECEIVED
DESPATCH SECTION
P.W.D., YANAM

RA Office:

Received

M
New
4/8/2021 = 6:08 PM

SP Office

Received,

[Signature]
04/8/2021 19:15 hrs

Office of the Superintendent of Police,
YANAM.

Nothing impossible



ROYAL CONSULTANCY

EARTH & EARTH WORK CALCULATIONS BUILDING, BRIDGE, LAYOUT
MARKING. ROAD, CANAL, RAILY WORKS, DONE BY
AUTO LEVEL, TOTAL STATION , DGPS

CELL : 9951281207

Raja Babu.KasiDate : 12-11-2021.

Survey Engineer

To

Sri Sunkara Swamy Naidu,
Welfare Organization,
153D, Near Water Tank,
Gopala Nagar, Yanam,

Respected Sir,

Sub.survey reports of the given geo coordinates(latitude, longitude) in Yanam - Reg

Sir We have done survey using DGPS equipment located the exact ground positions of the given latitude, longitude. Locations done by site surveywork.

Reports of the survey Submitting drawings and Xeroxcopies.

S.No.	Latitude	Longitude	Location
1	16° 42'39 N	82° 13 0E	Yedurulanka, Kamidi Vari peta, East Godavari
2	16° 43'32 N	82° 12 47 E	Kshatriya parichith beside. Ferry road.
3	16° 43'43N	82° 12 57E	Panchala street abutting Old age Home Near

Thankyouing sir.



Raja Babu. Kasi

Grams: ENGCOL

email: head.civil18@gmail.com

Phone : 2351664



INDUSTRIAL CONSULTANCY SERVICES
UNIVERSITY COLLEGE OF ENGINEERING KAKINADA
Jawaharlal Nehru Technological University Kakinada
KAKINADA – 533 003 A.P., INDIA

Ref : Job No: UCEK/JNTUK/CE/ICS/PH/ 84 /2021-22

Date : 21.12.2021

From

Dr. M.H.M. Krishna Prasad,
B.E., M.Tech., MIUR Fellow (U.off Udine, Italy), Ph.D.,
Professor of Computer Science and Engineering,
Principal & Chief Co-ordinator, ICS

To

Sri Sunkara Swamy Naidu Welfare
 Organization, 153D, Near Water
 Tank, Gopal Nagar,
 Yanam-533464.

Sir:

Sub: **JNTU College of Engineering, Kakinada – ICS – Analysis of Water Samples**
Collected and supplied by Request to Conduct Survey in Yanam Region – Reg.

Ref: Your letter No: Nil. Dated: 17-12-2021.

Herewith I am enclosing the Test Results (Annexure-1), of Water samples collected by us and analyzed in the Environmental Engineering Laboratory of this College.

S.No.	Parameter	Value	Desirable Standards	Maximum Permissible in the absence of alternate sources
CHEMICAL				
1.	pH at 25 ⁰ C	7.96	6.5-8.5	6.5-8.5
2.	E.C. (micromho/cm) at 20 ⁰ C	7400	--	--
3.	Total Dissolved Solids (TDS)	4810	500	2000
4.	Total Hardness as CaCO ₃	4018	200	600
5.	Chloride as Cl ⁻	3548	250	1000

The bill for testing charges is also enclosed.

Encl: 1) Test results
 2) Bill

yours faithfully,

Principal

Chief Coordinator, ICS
Principal & Chief Coordinator
Industrial Consultancy Services
University College Engg. Kakinada
JNTUK, KAKINADA. (AP)

Sand Reach Of Godavari Near Yanam

- 20/12/21
- A (16.7188794N, 82.20579333E)
- B (16.71667981N, 82.22581167E)
- C (16.71435356N, 82.23819631E)
- D (16.71783414N, 82.23375633E)

Legend

- Feature 1
- Untitled Polygon



MW
Principal & Chief Coordinator

Sand Reach Of Godavari Near Yanam

20/12/21

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Legend

Feature 1

Untitled Polygon



Google Earth

Image © 2021 Maxar Technologies

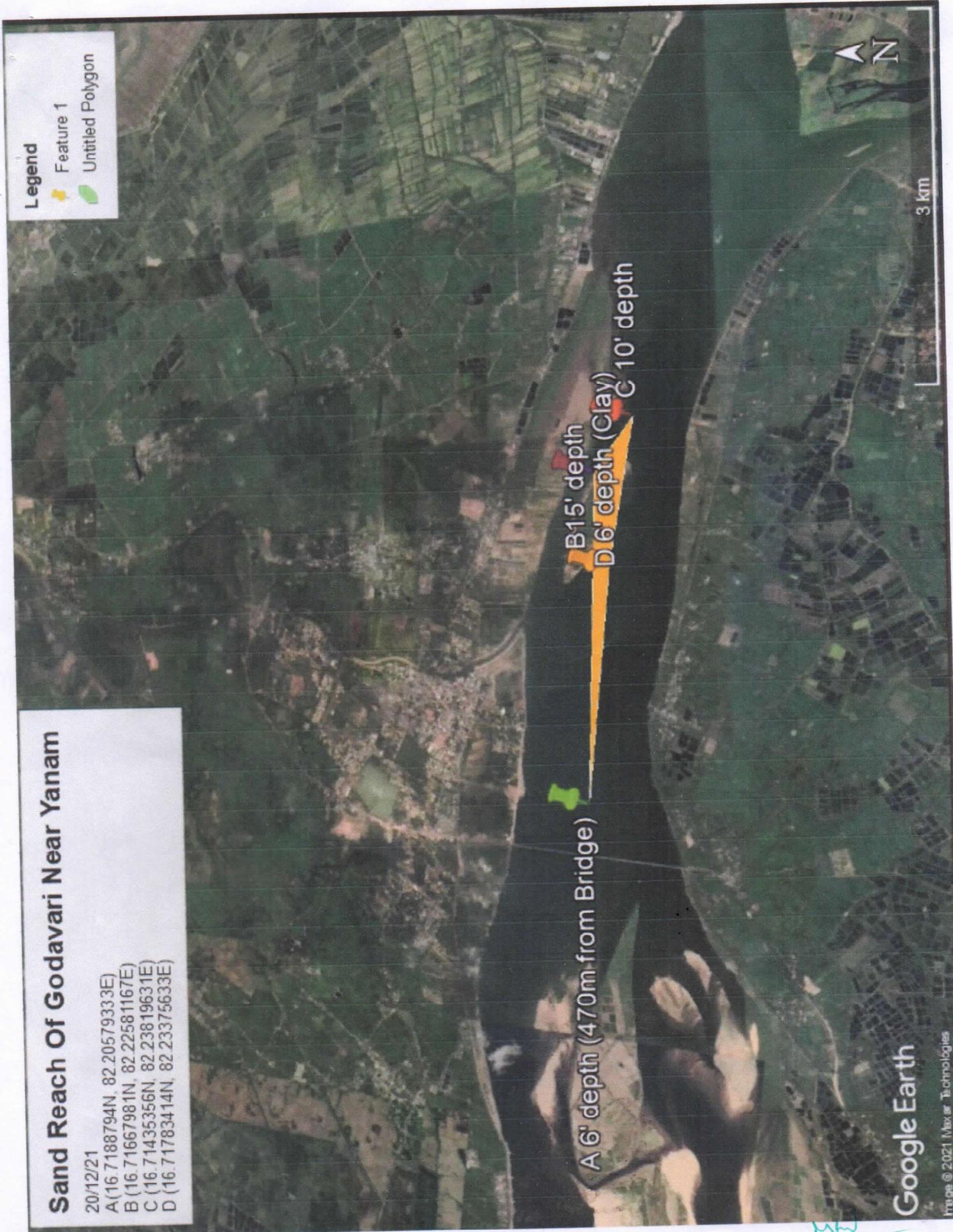
Principal & Chief Geospatial

Sand Reach Of Godavari Near Yanam

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- D (16.71783414N, 82.23375633E)

Legend

-  Feature 1
-  Untitled Polygon



A 6' depth (470m from Bridge)

B 15' depth

D 6' depth (Clay)

C 10' depth

Google Earth

Image © 2021 Maxar Technologies

Principal & Chief Coordinator
Industrial Consultancy Services

Sand Reach Of Godavari Near Yanam

20/12/21

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- D (16.71783414N, 82.23375633E)

Legend

-  B15' depth
-  C 10' depth
-  Circle Measure
-  D 6' depth (Clay)

A 6' depth (470m from Bridge)



800 m

Google Earth

Image © 2021 Maxar Technologies

Sand Reach Of Godavari Near Yanam

20/12/21

- A (16.7188794N, 82.20579333E)
- B (16.71667981N, 82.22581167E)
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Legend

-  B15' depth
-  C 10' depth
-  Circle Measure
-  D 6' depth (Clay)



800 m

Google Earth

Image © 2021 Hexa-Technologies



Kishore Kumar <skishch19@gmail.com>

Filing of Objections in OA 184 of 2017 (SZ)

Kishore Kumar <skishch19@gmail.com>

2 March 2022 at 19:09

To: NGT Chennai <judicial-ngtscz@gov.in>

Cc: r.thirunavukarasu@bharatmail.co.in, Madhuri Donti Reddy Adv <reddymadhuri09@gmail.com>, Sathyabama NGT Adv <asb_adityan@yahoo.co.in>, hyasmeenali@gmail.com

Respected Sir/Madam,

I am herewith filing the objections of the Applicant to the counter of 3rd Respondent and to the Committee Report dated 13.12.2021, the copy of the same is forwarded to the Learned Counsel for the Respondents.

Kindly place my objections before the Hon'ble Tribunal when the matter is taken up for hearing tomorrow (03.03.2022)

Thanking you,

yours faithfully

S KISHORE KUMAR
ADVOCATE
COUNSEL FOR APPLICANT
9444772130

 **OA 184 of 2017 objections.pdf**
13528K